जी को चूंकि समय कम मिल पाता है और इसलिए कि वह गृह मंत्री हैं, क्या वे इस प्रश्न पर विचार करेंगी कि पन्त जी को गृह मंत्री बना दिया जाये ?

श्री सीताराम केसरी : वे योग्य हैं, भले ही आप मजाक कर लें ।

श्रीमती इन्दिरा गांधी : वह तो है ही ।

श्री सभापति : यह प्रश्न नहीं सिफारिश है ।

श्री ओम प्रकाश त्यागी : मैं यह जानना चाहूंगा माननीय मंत्री जी से कि वर्तमान समय में दिल्ली में जो पुलिस का संगठन है और जिसके कारण प्रति वर्ष सड़क दुर्घटनाओं और क्राइम्स में बढ़ोत्तरी होती चली जा रही है, क्या इस पुलिस की व्यवस्था से आप संतुष्ट हैं ? यदि आप संतुष्ट नहीं हैं तो क्राइम्स और सड़क दुर्घटनाओं में कमी हो सके इसके लिए पुलिस की व्यवस्था में सुधार करने के लिए आपके दिमाग में कोई योजना है ? और यदि है, तो क्या ?

श्री के० सी० पन्त : पुलिस के सुधार का प्रश्न तो हमारे विचाराधीन है ही, उसकी ट्रेनिंग का और उस के ढांचे में परिवर्तन लाने का और खास कर अगर हो सके तो पुलिस की मनोवृत्ति में किस प्रकार परिवर्तन लाया जाय, तो यह सब प्रश्न हैं और ये विचाराधीन हैं, लेकिन यहां पर मैजिस्ट्रेट और पुलिस कमिश्नर के बीच का जो प्रश्न उठा है, वह इससे भिन्न है । इसके अलावा इन तमाम सब चीजों पर विचार करना ही होगा जिनकी ओर हमारे माननीय सदस्य ने संकेत किया है ।

आकाशवाणी को स्वायत्त निकाय का रूप दिया जाना

*93. **श्री जगदम्बी प्रसाद यादव** :

श्री सूरज प्रसाद :†

श्रीमती सुमित्रा जी० कुलकर्णी :

श्री वी० आर० मोहन :

क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) आकाशवाणी को स्वायत्त निकाय का रूप दिये जाने की चन्दा समिति की सिफारिश को सरकार कब तक कार्यान्वित करने का विचार रखती है; और

(ख) क्या उक्त मांग पर जोर देने के लिए पिछले दिनों देश-व्यापी प्रदर्शन तथा सत्याग्रह इत्यादि हुए थे और यदि हां, तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

CONVERSION OF AIR INTO AN AUTO\. BODY

*93. SHRI J. P. YADAV:

SHRI SURAJ PRASAD:

SHRIMATI SUMITRA G. KULKARANI: SHRI V. R. MOHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) by when the Government propose to implement the recommendation of the Chanda Committee for conversion of All India Radio into an autonomous body; and

(b) whether recently country-wide demonstrations and Satyagrahs took place to press the above demand and if so, the reaction of Government in this regard?

सूचना और प्रसारण मन्त्रालय में उपमंत्री (श्री धर्म बीर सिंह): (क) जैसा कि ज्ञात है, सरकार चन्दा समिति की सिफारिश को स्वीकार न करने का पहले ही निर्णय ले चुकी है ।

(ख) जनसंघ द्वारा आयोजित कुछ प्रदर्शन आकाशवाणी के कुछ स्टेशनों/केन्द्रों के बाहर हुए थे । सरकार पूर्व घोषित निर्णय को बदलने का कोई कारण नहीं देखती ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) As is known, the Government has already taken a decision not

† The question was actually asked on the of the House by Shri Suraj Prasad.

to accept this recommendation, of Chanda Committee.

(b) There were some demonstrations out- j side some Stations/Centres of All India j Radio organised by the Jan Sangh. Go- i vernment see no reason to alter the deci- ' sion already announced.1

श्री मान सिह वर्मा में माननीय मत्री जी से यह जानना चाहूंगा कि चन्दा कमेटी की रिपार्ट का न मानने के क्या कारण है ?

SHRI I. K. GUJRAL: My hon'ble friend has been here for some time. This | question has been discussed many times even before he came and, I think, many times we have told the House why it has not been possible to accept the suggestion. The issue basically is we think in the present circumstances it is better and serves national interest to function as it is functioning.

SHRI KALYAN ROY: Is the Government aware that in most of the news broadcasts of our country, the genuine struggles of the workers and the peasants are not properly given space and importance? If so. will the Minister review the news broadcasts and see that justified struggles gci proper space in the news broadcasts?

SHRI I. K. GUJRAL: Sir, I think all the justified struggles receive appropriate notice. The question is the concept of •'justified'.

MR. CHAIRMAN: Next question.

DR. BHAI MAHAYIR: What is their concept ?

SHRIS. G. SARDESAI: He can point out some struggle which is justified.

MR. CHAIRMAN: I have called the r.ejtt ctesiirr.

NATIONAL POSTAL CODE

*94. SHRI CHANDRAMOUEI JAGARLAMUDUt
SHRI M. K. MOHTA:
SHRI K. C PANDA:
SHRI SUNDAR MAN1 PATEE:
SHRI LOKANATH MISRA:

Will the Minister of COMMUNICATIONS^ pleased to state:

(a) whether Government have under its consideration any proposal for the adoption of a national postal code for ensuring quick delivery of mail in the country; ar.d

(b) if so, the details thereof?

THE DEPUTY MINISTER IN |THE MINISTRY OF COMMUNICATIONS (SHRI 'JAGANNATH PAHAD1A): (a) Yes, Sir.

(b) A statement containing main features ot the Postal Code System is being placed on the Table of the Rajya Sabha separately. A copy thereof is attached.

STATEMENT

The P & T Department has decided to introduce a code number for all delivery post offices. This system will be introduced from 15-8-1972, the 25th anniversary of Independence. In the initial stages the numbering will not extend to extra-departmental Branch Post Offices. Similarly, the public will be advised and expected to write the full address as at present during the transitional state and add the PIN code number as the last line in the addrc-s.

The country has been divided into eight postal regions and to each regicn a number has been assigned which will be the first

1 The question was actually asked on the j floor of the House | by Shii Chandrarromli i Jagailarrudi.